

कार्यालय मुख्य अभियन्ता
सिंचाई एवं बाढ़ नियंत्रण विभाग
दिल्ली सरकार
एल.एम.बंध कार्यालय परिसर, शास्त्री नगर, दिल्ली -110031

सं. : सी.ई.एफ./एस.एस.डब्ल्यू./वि.स.सत्र/2023/9549-52

दिनांक: 14/12/23

सेवा में,

उप/सचिव (प्रश्न शाखा)
दिल्ली विधान सभा सचिवालय,
पुराना सचिवालय, दिल्ली-54

विषय:- विधान सभा अतारांकित प्रश्न संख्या 47 दिनांक 15.12.2023 के संबंध में ।

महोदय,

कृपया आपके कार्यालय के ई-मेल दिनांक 05.12.2023 का अवलोकन करें जिसके साथ उपरोक्त अतारांकित प्रश्न संख्या 47 सिंचाई एवं बाढ़ नियंत्रण विभाग को भेजा गया है । इस संबंध में सिंचाई एवं बाढ़ नियंत्रण विभाग के उत्तर की 100 प्रतियां सूचनार्थ हेतु संलग्न है

यह उत्तर माननीय मंत्री (सि. एवं बा. नि.) से मिली स्वीकृति अनुसार भेजा जाता है ।

संलग्न: उपरोक्त ।

भवदीय,

शिव कुमार

(शिव कुमार)

कार्य सर्वेक्षक/नोडल अधिकारी

सं. : सी.ई.एफ./एस.एस.डब्ल्यू./वि.स.सत्र/2023/9549-52

14/12/23

प्रतिलिपि:-

1. सिंचाई एवं बाढ़ नियंत्रण मंत्री के सचिव, राष्ट्रीय राजधानी क्षेत्र, दिल्ली सरकार, दिल्ली सचिवालय, नई दिल्ली-2 को प्रश्न के उत्तर की प्रतिलिपि सहित सूचनार्थ प्रेषित ।
2. प्रधान सचिव, सिंचाई एवं बाढ़ नियंत्रण विभाग, दिल्ली सरकार, 5/9, अण्डर हिल रोड, दिल्ली -110054 को प्रश्न के उत्तर की प्रतिलिपि सहित सूचनार्थ प्रेषित ।
3. निदेशक, सूचना एवं प्रसारण निदेशालय, पुराना सचिवालय, दिल्ली-54 को प्रश्न के उत्तर की प्रतिलिपि सहित सूचनार्थ प्रेषित ।

शिव कुमार

(शिव कुमार)

कार्य सर्वेक्षक/नोडल अधिकारी

कार्यालय मुख्य अभियन्ता
सिंचाई एवं बाढ़ नियंत्रण विभाग
दिल्ली सरकार
एल.एम.बंध कार्यालय परिसर, शास्त्री नगर, दिल्ली ।

अतारांकित प्रश्न संख्या : 47

सिंचाई एवं बाढ़ नियंत्रण

दिनांक : 15-12-2023

प्रश्नकर्ता का नाम : श्री महेन्द्र गोयल

क्या माननीय सिंचाई एवं बाढ़ नियंत्रण मंत्री यह बताने की कृपा करेंगे कि:-

क्र.स.	प्रश्न	उत्तर
(क)	क्या यह सत्य है कि दिल्ली में विकास निर्माण कार्य हेतु आरएमसी उपलब्ध करवाने हेतु सिर्फ दो कंपनियों को ही अधिकृत किया गया है;	जी नहीं, विभागीय कार्यों में आरएमसी उपलब्ध करने के लिए दिनांक 20.04.2023 पत्र (सूची संलग्न 'क') के अनुसार सुझाव दिये गए हैं ।
(ख)	यदि हाँ, तो अन्य कंपनियों से इन कंपनियों के मापदंड में क्या भिन्नता है, कृपया विस्तृत जानकारी उपलब्ध करवाई जाये;	Quoted (-30 %) तक विभागीय CPWD/PWD स्वीकृत आरएमसी प्लॉट से आपूर्ति कर सकते हैं । और quoted (-30 %) से कम रेट पर प्राईमरी सीमेंट प्रोड्यूसर से आपूर्ति कर सकते हैं सैंपल लिस्ट संलग्न (ख) पर हैं। विभागीय एमपेनलड की जानकारी सूची 'ग' में है ।
(ग)	क्या इन दो कंपनियों द्वारा पर्याप्त मात्रा में आरएमसी उपलब्ध न करवा पाने की स्थिति में कोई वैकल्पिक योजना भी बनाई गयी है; और	विचाराधीन है ।
(घ)	यदि हाँ, तो पूर्ण जानकारी उपलब्ध करवाई जाये?	उपरोक्तानुसार

शिव कुमार

(शिव कुमार)
नोडल अधिकारी
नोडल अधिकारी/कार्यसर्वेक्षक
कार्यालय मुख्य अभियन्ता
सिंचाई एवं बाढ़ नियंत्रण विभाग
रक्ष. क्षेत्र दिल्ली सरकार



OFFICE OF THE CHIEF ENGINEER
GOVT. OF NCT OF DELHI,
IRRIGATION AND FLOOD CONTROL DEPARTMENT,
L.M. BUND OFFICE COMPLEX, KRISHAN KUNJ, DELHI-110031.
Email-ceifcd@gmail.com



No: T-1(1)/CEF/SSW/DB/2018/ 2503-26

Dated: 20-04-2023

To

All Superintending Engineers
All Executive Engineers
Irrigation and flood Control Department
Govt of NCT of Delhi

EE CD-IV

Sub.: Regarding modifications in tender conditions.

Sir

In reference of Contractor Association letter dated 28.03.2023, wherein certain issues raised regarding the conditions imposed by the Circles and Divisions in NIT. In this connection, comments/ response from the Circles/ Divisions were sought as the same were at variance to each other, so a meeting of senior officers was called. The list of participants is annexed. Based on the deliberation following conclusions are arrived at:

A. NIT Conditions:

1. The condition of additional PG will not be imposed in general, as per provision of CPWD Works Manual.
2. A condition shall be made part of the MOU between the contractor and the RMC Manufacturer that the RMC Manufacturer shall be responsible to provide GST invoices of the RMC procured for the particular work to I&FC Department on the email of the Engineer-in-Charge as soon as the transit mixer leaves the plant for site of that particular work (Site of work to be mentioned on the GST invoice). Payment to the contractor shall be released only after verification of GST invoices.
3. Payment of RMC shall be made for lesser of the quantity arrived at from the GST invoices and actual measurement co-related with core cutting reports.
4. If the percentage quoted by the agency is below (-) 30% of the estimated cost put to tender, then:
 - a. The Contractor shall have to procure RMC only from the plant of Primary Cement Manufacturer.
 - b. At least 10% of the mandatory tests shall be carried from outside reputed Laboratories i.e. Shriram Institute for Industrial Research or any other government laboratories. The cost of testing shall be borne by the contractor and shall be deemed to be included in his quoted rates.

B. For improving monitoring mechanism

1. For better supervision, SE/ EE may increase test check limit suitably as per the provisions in the manual and ensure strict compliance thereof.
2. May consider to form QC team at Circle level wherever warranted in the interest of the quality of work, as per manual provisions.
3. No running payment shall be released to the contractor without the satisfactory report of 3rd party QA agency.

Yours faithfully



SW to CE (I&FC)

Dated:

No: T-1(1)/CEF/SSW/DB/2018/
Copy for kind information:

1. PS to Pr. Secretary (I&FC), Govt. of NCT of Delhi.
2. PA to Chief Engineer Zone-I & II, Govt. of NCT of Delhi

SW to CE (I&FC)

**Sample list of the RMC plants of Primary Cement Manufacturers in
Delhi NCR**

Sl. No.	Primary Cement Manufacturers	RMC Plant location
1	ACC	1. Khera Kalan 2. Badshapur, Gurgaon 3. Khedki Daula, Gurgoan 4. Noida (3 Plants) 5. Sahibabad 6. Faridabad, Mathura Rd.
2.	Ultra Tech	1. Mundka, Tikri 2. Gurgaon, mansar Rd. 3. Faridabad 4. Sahibabad 5. Ladrwan, Avachandi Border 6. Sonipat
3.	J K Lakshmi	1. Sonipat 2. Faridabad, Mathura Rd. 3. Gurgaon 4. Greater Noida
4.	Lafarge Nuvoco	1. Gurgaon, Hero Honda Cowk 2. Bhalgarh, Sonipat 3. Faridabad, Mathura Rd. 4. Noida, Toycity
5.	Prisim	1. Bhalgarh, Sonipat

Note:- Any other RMC plant of primary cement manufacturing company shall also be eligible.

List of empanelled RMC Plants in I&FC Department



Sl. No.	Name of RMC Plant	Letter No.	Address
1.	M/S C.K. Ready Mix concrete	T-8(63)/CEF/SSW/DB/2016/8440-62 dated 02.08.2017	Village Halalpur P.O. Kharkoda, Distt. Sonipat
2.	M/S Raj Ready Concrete Works	T-8(63)/CEF/SSW/DB/2016/8440-62 dated 02.08.2017	Unit: I Village Akbarpur Barota Safiabad Sonipat Road Kundli Unit : 2 29/12 Village Tikri Kalan Nizampur Road, Delhi
3.	M/S Land Mark Concrete	T-8(63)/CEF/SSW/DB/2016/8440-62 dated 02.08.2017	Sonipat-Bahadurgarh Road, Village Jat joshar Sonipat (Haryana)
4.	V.K. RMC Pvt. Ltd.	T-8(63)/CEF/SSW/DB/2016/9737-59 dated 14.09.2017	H-3/6, Sector-19 Rohini
5.	Shri Ram Ready Mix Concrete Pvt. Ltd.	T-8(63)/CEF/SSW/DB/2016/9737-59 dated 14.09.2017	Village Mundka, Bahadurgarh Road, Delhi
6.	M/S Om Prakash	T-8(63)/CEF/SSW/DB/2016/12995-13017 dated 29.12.2017	Village Lowa Kalan Bahadurgarh Road (Haryana)
7.	M/S Shree Ram RMC	T-8(63)/CEF/SSW/DB/2016/12995-13017 dated 29.12.2017	Village Polar Sector-37, Faridabad
8.	M/S Shaila Enterprises	T-8(63)/CEF/SSW/DB/2016/12995-13017 dated 29.12.2017	Village Begumpur Khatola, Begumpur Road, Gurgaon-122001
9.	M/S Gopal RMC	T-8(91)/CEF/SSW/DB/2018/8677-700 dated 14.09.2018	Gopal Garden, 16/2, Mathura Road, Faridabad-121002 (Haryana)
10.	M/S S. Kumar Concrete (P) Ltd.	T-8(122)/CEF/SSW/DB/2018/10481-505 dated 16.11.2018	A-10, Satyawati Colony, Ashok Vihar, Delhi-110052
11.	M/S Nutech Concrete	T-8(119)/CEF/SSW/DB/2018/10454 dated 16.11.2018	C-15B, G/F Shop, C-Block, Vishwakarma Colony, Lal Kuan, M.B. Road, New Delhi-110044
12.	M/S Perfect Ready Mix Solution	T-8(138)/CEF/SSW/DB/2019/836-59 dated 04.02.2019	Village Mangar, Khasra No. 12, Tehsil Faridabad, Near Mangar Chungi (Haryana)-121001
13.	M/S Shree Balaji & Co.	T-8(138)/CEF/SSW/DB/2019/860-83 dated 04.02.2019	Village Kherki Daula, Sihi Sikanderpur, N.H.-8, Gurgaon, Haryana-122004
14.	M/S True RMC India	T-8(135)/CEF/SSW/DB/2019/918-42 dated 05.02.2019	K. No. 302/421, Kherki Majra Road, Dhankot, Gurugram, Haryana-122505
15.	M/S G&G Concrete Solution	T-8(140)/CEF/SSW/DB/2019/868-92 dated 04.02.2019	Khewat no. 444/446 Village Mangair Kila No. 21/1 Distt. Faridabad
16.	M/S K.R.B. Ready Mixed Concretes	T-8(143)/CEF/SSW/DB/2019/1795-815 dated 07.02.2019	Main Bajghera, Gurugram Road, Near Hanuman Vatika, Sector-114, Gurugram, Haryana-122017
17.	M/s Shiv Shakti Enterprises RMC	T-8(137)/CEF/SSW/DB/2019/1778-81 dated 07.02.2019	Plot No. 4, UP-4, Pitampura, Sarawati Vihar, New Delhi-110034
18.	M/S R&M Infrastructure	T-8(161)/CEF/SSW/DB/2019/1736-60 dated 01.11.2019	Sihi Sikander Road, Khwerkidaula, Gurugram, Haryana-122001

19.	M/S Surendera Spun Pipes (Delhi RMC)	T-8(184)/CEF/SSW/DB/2019/457-81 dated 23.07.2019	28/4, Nangli Sakrawai Extn., Ind. Area, Near Kamal School, Nangloi road, Najafgarh, New Delhi-110043
20.	M/S K.K. Infrastructure (RMC)	T-8(136)/CEF/SSW/DB/2019/431-455 dated 17.07.2019	Gubhana Majri, Tehsil Bahadurgarh, Haryana
21.	M/s NDCON Construction		Khasra No. 126/16 (4-12) Village Mundka, Delhi
22.	M/s Enpeecon RMC	T-8(1683)/CEF/SSW/DB/2012/6163 dated 22.03.2013	209, Durga Place DDA Market, LSC Pocket-B, Ashok Vihar, Delhi-52